

Passport size
photograph
to be affixed.

(Form of application for appointment to the post of Civil Judge, Junior Division and Judicial Magistrate First Class in the Goa Judicial Service)

INSTRUCTIONS

The entries to be filled in by the candidate in her/his own handwriting.

To be filled in and submitted to the Office of the **Registrar, High Court of Bombay at Goa, Panaji-Goa on or before 5th June, 2017.**

If a candidate who submitted this application, does not receive an acknowledgment of it within a reasonable time, he/she should inform the authority to whom he/she submitted it.

Should any of the particulars furnished be found to be false to the knowledge of the candidate, he/she will, if appointed, be liable to be dismissed. The willful suppression of any material fact will be similarly punished.

In case any of the columns are not applicable to the candidate applying for the post, he/she should mention against the said columns as **"not applicable"**.

1.	Name in full, surname first (In Block Capital letters)	:	
2.	Postal and telegraphic address in full (any change of address should at once be communicated to the Registrar (Adm.), High Court of Bombay at Goa, Panaji-Goa.	:	
3.	Email Id, Telephone and/or Mobile No. if any	:	
4.	Are you a citizen of India?	:	
5.	(i) Exact date of your birth and (ii) Age (as on date of advertisement) DD MM YY	: DD MM YY
6.	Do you belong to Scheduled Caste/Scheduled Tribe/Other Backward Class recognised by Government? Give the particulars as to which of them you belong to.	:	
7.	Place of birth (Village, Taluka and District)	:	

8.	Nationality at birth	:
9.	Father's name, place of birth and Nationality at birth	:
10.	Postal address and profession of father (if dead, give last address)	:
11.	Mother's place of birth, Nationality at birth	:
12.	(a) Are you married?	:
	(b) If the answer to (a) is 'Yes', Do you have -	:
	(i) more than one wife living (if a male)?	:
	(ii) married a person having already a wife living (if a female)?	:
	(iii) Name of husband/wife	:
13.	Number of children	:
	Name (s) and dates of birth of the child/children	:
14.	Have you earlier appeared for the written examination for the appointment to the post of Civil Judge, J.D. & J.M.F.C. If yes, give details.	:
15.	Schools where studied SSC and HSSC only.	:
	Name your schools in order, giving addresses and dates of entering and leaving.	:
	State any position of authority you held, any distinction you attained in school work, games, school societies etc., any University Scholarship you got.	:
16.	University -	:
	Name your University (if any) with dates of entering and leaving. State degree (if any) and any other distinctions.	:
	Give the name and address of the University authority to whom reference could be made as to your career.	:
17.	Name and date of your passing the examination in Law and the number of marks and percentage, rank or other distinction obtained at such examination.	:

18.	State whether you were enrolled as an Advocate and on what date (if applicable).	:	
19.	Give the names of the Courts in which and the Judges before whom you have practised most during last three years.	:	
20.	State full particulars of your practice as an Advocate i.e number of matters, nature of litigations, the total duration of the practice, etc.	:	
21.	State the amount of your professional earnings during the last three years and submit the copies of I.T. returns filed by you for the last three years.	:	
22.	State whether you are a Public Prosecutor or Additional Public Prosecutor or Assistant Public Prosecutor or Government Advocate. State whether you are in Government service and salaried employee/Officer of the Government or otherwise. If yes, state details of service.	:	
23.	Whether you are claiming the eligibility as fresh Law Graduate?	:	
24.	State whether you are a member of ministerial staff of the High Court or of Courts subordinate thereto; or the Office of the Government Pleader attached to those Courts or Superintendent in the High Court of Bombay at Panaji or in the Courts subordinate thereto in Goa and holding a Degree in Law or Sub-Registrar or District Registrar in Goa and holding a Degree in Law or Legal Assistant in the Law Department of the Government of Goa or Superintendent (Legal/Drafting) in the Law Department of the Government of Goa, for not less than 5 years in the post or posts. State particulars of your service.	:	
25.	What is your mother-tongue?	:	
	a) Are you able to speak, read & write Konkani and Marathi and is able to translate with clarity and ease Konkani & Marathi into English and vice versa?	:	
	b) Choice of medium of final written examination of Paper I & II. i) English (ii) Konkani (iii) Marathi	:	

26.	Give the names, postal address and profession of two referees, who should be responsible persons, unconnected with your school, University and not related to you, testifying your character.	:
27.	Are you physically fit for service in any part of the Goa State?	:
28.	Are you free from pecuniary embarrassments?	:
29.	Whether you have been compulsorily retired, removed or dismissed from judicial service or from service in Government or Statutory or Local Authority or failed to /could not successfully complete probation period in judicial service on any post, or in Government or Statutory or Local Authority.	:
30.	Whether you are facing any disciplinary action from the Bar Council of India or Bar Council of Maharashtra and Goa or any Bar Association or any other professional body. If yes, give the details.	:
31.	Are you facing any criminal prosecution in any Court of Law? If yes, give the details.	:
32.	Whether you have been ever convicted by any Criminal Court of any offence or an offence involving moral turpitude or have been permanently debarred or disqualified by the High Court or the Union Public Service Commission or any State Public Service Commission from appearing for examinations or selections conducted by it? If yes give the details.	:
33.	Details of Examination fee	:
	D.D.No.....date.....	:
	AmountIssuing Bank and place	:

Date :2017

Signature of the Applicant

D E C L A R A T I O N

I, the applicant _____ do hereby affirm that all the details filled up in the application are true and correct as per my knowledge. If any information is found to be false/incorrect, I will be liable to be disqualified from the process of selection and if selected/appointed, my services would be liable to be terminated without any notice.

Date :2017

Signature of the Applicant

D E C L A R A T I O N

I, Shri/Smt./Kum. _____
son/daughter/wife of Shri/Smt. _____, age
_____ years, residing at _____ hereby declare that,

- 1) I have submitted an application for the post of _____.
- 2) I have _____ living child/children as on today. Out of them, _____ child/children is/are born after 30.06.2005. (If yes, mention dates of birth).
- 3) I am aware of the explanation relating to number of children and the two provisos appended to clause No.8 of the advertisement dated

Place :-
Dated :-

(Signature of the Applicant)